

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 118 of 2011**

**Dated: 7<sup>th</sup> December, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**In the matter of:**

**Uttar Haryana Bijli Vitran Nigam Limited & Anr. ... Appellant (s)**

**Versus**

**Haryana Electricity Regulatory Commission ... Respondent (s)**

Counsel for the Appellant (s) : Mr. Apoorva Misra

Counsel for the Respondent (s) : Ms. Shikha Ohri for  
HERC.  
Mr. Diwan Chand for  
R-2.

**ORDER**

Learned counsel for the respondent no.2 undertakes to file reply by 9<sup>th</sup> December, 2011. He is permitted to do so after serving copy on the other side.

Post the matter for hearing on **14<sup>th</sup> December, 2011.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

rkt/ks